

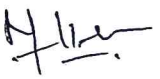

(12)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/59/ (IB)/2017  
NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA  
NAME OF THE RESPONDENT(S) : RADICAL ADV. & CONSULTANCY PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	RADICAL ADVERTISING	R. ABDUL MURBEE Counsel for Responder	
2)	Abhinav Parthasarathy Prakashad Bhat For R. Parthasarathy	Counsel for Petitioner	

**ORDER**

Counsel for both the parties present. Counsel for the Petitioner submitted that the time be granted for filing the outlines of the proposed settlement between the parties. Counsels are directed to file the outlines of their offers, for the purpose of settlement, on the next date of hearing. At request time is enlarged. Put up on **08.03.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)